Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal Nos. 52, 67, 68, 69 of 2012

Dated : 27 th	February,	201	3
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Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member Hon'ble Mr. V.J. Talwar, Technical Member

Appeal No. 52 of 2012

In the matter of:

M/s Ferro Alloys Corporation Ltd.Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors.Respondent (s)

Appeal No. 67 of 2012

In the matter of:

M/s Tata Steel Ltd.Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr.Respondent (s)

Appeal No. 68 of 2012

In the matter of:

M/s OCL India Ltd.Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr.Respondent (s)

Appeal No. 69 of 2012

In the matter of:

M/s Balasore Alloys Ltd.Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr.Respondent (s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran

Mr. P.P. Mohanty Mr. R.M. Patnaik Counsel for the Respondent(s): Mr. Rutwik Panda for R.1

Mr. Amit Kapur with

Ms. Deepeika Kalia, Amicus Curiae

<u>ORDER</u>

Heard the learned counsel for the Amicus Curiae for some time.

Post the matter for further hearing on <u>01.03.2013 at 20.30 p.m.</u>

(V.J. Talwar) (Rakesh Nath) (Justice M. Karpaga Vinayagam)
Technical Member Technical Member Chairperson

ts/rkt